

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP (IB) No. 798/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 3RD AUGUST, 2018, 10:30 A.M

Name of the Company		Hiranmaye Energy Ltd. -Vs- West Bengal Mineral Development & Trading Corporation Ltd.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

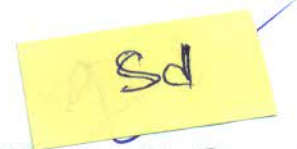
1) Mr. RISHAV BANERJEE, ADV } Operational
 2) Mr. ZEESHAN MAGVE, ADV } Creditors
 3) Mr. ABHINAV KUMAR ANANDHI, ADV } [Signature] 3/8/18

Sanjay Saha, Advocate for Corporate Debtor 03/8/18

S.No.110 – C.P.(IB) No.798/KB/2018 – Hiranmaye Energy Ltd. Vs. West Bengal Mineral Development & Trading Corporation Limited.

ORDER

Ld. Counsel for the operational creditor appeared. Ld. Counsel for the corporate debtor appeared. Both parties sought short adjournment. Matter to come up for further consideration on 10th August 2018.



(Madan B. Gosavi)
Member (Judicial)